water supplies to the coastal areas in Quilon District from the Sasthamcottah lake:

- (b) the total estimated cost of the project:
- (c) the number of persons who will benefit from the scheme; and
- (d) the total value of pipes required for the project?

The Minister of Home Affairs (Shri G. B. Pant): (a) The scheme is scheduled to be completed during the Second Five Year Plan period.

(b) Rs. 93 lakhs.

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- (c) The population to be benefited by the scheme is 66,126 according to the 1951 census. The scheme is designed to cover the eventual estimated increase of the population approximately 1.5 lacs.
- (d) Rs. 22,00,000 (twenty-two lakhs).
- Shrl V. P. Nayar: Am I to take it that the scheme, as it is being worked out now, will cover only the municipal town of Quilon or, will it be extended to the coastal belt in Quilon district?
- Shri G. B. Pant: It is to cover Quilon and also some other areas I presume.
- Shri V. P. Nayar: As the hon. Minister said that 66,000 odd people will be benefited, presumably it will be the Quilon town. May I ask whether it has been brought to the notice of the Government of India that the coastal tract of the Quilon district has no chance of getting fresh water for drinking?
- Shri G. B. Pant: I presume this will cover Quilon and Karunagapally towns as well as some coastal villages.
- Shri V. P. Nayar: May I know whether the water potential of Sasthamcottah lake has been fully investigated with a view to extend the scheme to the entire coastal belt?

Shri G. B. Pant: It has been investigated to the extent that is necessary for preparing this project.

Shri Kodiyan: May I know the total amount so far spent on this scheme?

Shri G. B. Pant: I think, so far, something like Rs. 40 lakhs, if I remember aright, have been spent.

Shri V. P. Nayar: Is it a fact that the scheme has been delayed by a few months because of the delay in the Government restarting the pipe factory which was to supply pipes for this scheme which was handed over to the Government by the Norwegian Foundation?

Shri G. B. Pant: Every effort is being made to expedite matters.

## Development Loan Fund

•341. Shri Oza:
Shri M. B. Thakore:

Will the Minister of Steel, Mines and Fuel be pleased to state:

- (a) the date on which the first global tenders were invited for the purchase of steel against the loan advanced by the United States Development Loan Fund, under the agreement with them dated the 24th December, 1958;
- (b) the dates on which the contracts for imports against the loan from Development Loan Fund were made with the suppliers of steel; and
- (c) the total quantity and value of steel so far purchased against the loan advanced by the Development Loan Fund?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) On 20th December, 1958.

(b) and (c). A statement showing the tonnage and value of steel purchased under D.L.F. so far, as well as the dates on which the contracts were made, is placed on the Table of the House. [See Appendix I, annexure No. 95.]

Shri Osa: May I know whether it will not be possible to issue global tenders, because of the new conditions in which these loans are now tied up by the U.S.A. Government?

Sardar Swaran Singh: That question may better be addressed to the finance Ministry. I am not aware of the terms of the D.L.F. loans.

## WRITTEN ANSWERS TO QUES-TIONS

सूरत की बाद में सेना की सहायता

<sup>1</sup>३१८. ्री प्रकाश बीए साजी । स्रो वाजपेयी :

क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंने कि:

- (क) क्या सूरत में बाढ़ के समय सेना की सहायता भी भी गई थी;
- (स) यदि हां, तो वहां कितने सैनिक भोजे गये थे ; भीर
- (ग) सेना द्वारा दी गई सहायता के फलस्वरूप किस हद तक बाद पीड़ितों को खांबश्यक सहायता मिल सकी ?

प्रतिरक्ता मंत्री (भी हुम्प्य मेनन): (क) जी, हो। इन बाढ़ों में नौसेना तथा वायु हैना ने भी सहायता कार्य किया था।

- (स) १२१ सैनिक।
- (ग) सैनिकों ने ६ घादिमयों, १५ हिन्नयों भीर २१ बच्चों को बचाया, जो पानी ची चिर गये थे। उन्होंने पानी से चिरे कोचों को साने-पीने का सामान भी पहुंचाया।

Admission into Technical Colleges

- (a) whether any preference is given to Scheduled Caste and Scheduled Tribe students for admission to technical colleges;
- (b) what is the nature of the preference and reservation; and
- (c) whether it is with the approval of the Central Government and whether it is uniform in all institutions?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) to (c). Most of the technical institutions offer preferential treatment to Scheduled Castes and Scheduled Tribes students in the matter of admissions by way of reservation of seats upto 20 per cent and relaxation of upper age limits and qualifying marks. These concessions were recommended by the Central Government but they are not uniform and vary from institution to institution.

## Korba Coal Fields

\*333. Shri T. B. Vittal Rao: Will the Minister of Steel, Mines and Fuel be pleased to state:

- (a) whether Government have received the project report from the Soviet experts for the development of Korba Coal fields;
- (b) if so, what are the salient features of the same; and
- (c) when action is likely to be initiated on the project report?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) The Project Report for the Manikpur Quarry has been received by the National Coal Development Corporation.

(b) and (c). The report is under the consideration of the National Coal Development Corporation, on the completion of which necessary further action will be taken on the report.